IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI COURT-III

IB-08/ND/2018

In the matter of:

Amrita Singh & Ors.

Vs.

Earth Infrastructure Limited

.. PETITIONER

.. RESPONDENT

SECTION:

Under Section 7 of IBC Code, 2016

Order delivered on 13.2.2018

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner

/Op. Creditor

: Mr. SK Sinha, Advocate

Mr. RP Singh, Advocate

For the Respondent/Corporate Debtor

For the Intervener

ORDER

- :

Learned Counsel for the petitioner is present and represents that an affidavit of service as directed by this Tribunal vide Order dated 24.1.2018 will be filed during the course of the day. Let the same be done before 1st March, 2018.

Post the matter on 1st March, 2018.

(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit